

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

UNSTARRED QUESTION NO. 533
TO BE ANSWERED ON 03RD FEBRUARY, 2026

CAMEL CONSERVATION

533. SHRI UMMEDA RAM BENIWAL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether any plan exists for camel conservation and camel-based livelihoods in Rajasthan, if so, the details thereof; and
(b) whether such schemes are being extended to other States in the country with unique indigenous livestock breeds?

ANSWER

**MINISTER FOR FISHERIES ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) The Department of Animal Husbandry and Dairying, Government of India is implementing the Centrally Sponsored National Livestock Mission Scheme under which assistance is provided for conservation and development of camel in the camel rearing states including the State of Rajasthan. The activities under the scheme for camel conservation are as follows:
- (i) Under the activity of National Livestock Mission- Entrepreneurship Development Program (NLM-EDP), One time 50% capital subsidy up to ₹ 50 lakh is provided to Individual/ Self Help Groups /Farmers Producer Organizations/Farmer Cooperative Organizations /Joint Liability Groups and Section 8 Companies for establishment of breed multiplication farm for camel.
- (ii) Under the activity of Genetic Improvement of Camel, central assistance is provided to strengthen breeding infrastructure which includes one-time grant of up to rupees ten crore for establishing a nucleus breeding farm by the State Governments, up to rupees one crore for setting up breeders' societies and up to rupees ten crore for establishment of regional semen production laboratory and semen bank for camel.

- (iii) The State Government of Rajasthan has declared camel as state animal in 2014. The "Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Act, 2015" is effective in the state. In addition to the above efforts of the Central Government, the State Government of Rajasthan is providing support to the conservation of camel. Government of Rajasthan launched Camel Conservation and Development Policy in 2022-23, under which an incentive of ₹10,000 per camel calf were provided for camel breeders. Further, the State Government implemented Camel Conservation and Development Mission in 2024-25 under which the incentive has been enhanced to ₹20,000 per newborn calf. The State Government is also conducting regular health check-up camps to ensure better camel healthcare. The State Government announced free insurance coverage for up to 10 camels per Jan Aadhaar cardholder in 2025-26. Additionally, the State Government has taken initiatives to promote camel milk. In this regard, Rajasthan Cooperative Dairy Federation has established three dedicated primary dairy cooperative societies for camel milk procurement and has launched camel milk powder and biscuits.
- (b) The National Livestock Mission Scheme is extended to all the States/UTs wherein assistance is also provided for conservation and development of other Indigenous livestock breeds of Sheep, Goat, Pig, Horse, Donkey and Poultry. Further, the scheme also provides 50% subsidy up to ₹ 50 lakh for establishment of Sheep, Goat, Pig, Horse, Donkey and Poultry farms by the Individual/ Self Help Group /Farmers Producer Organizations/Farmer Cooperative Organizations /Joint Liability Groups and Section 8 Companies for entrepreneurship development. The assistance to the States for breed improvement infrastructure in sheep, Goat, Pig, Horse and Donkey are also provided.

Further, the Department of Animal Husbandry and Dairying, Government of India is implementing Rashtriya Gokul Mission (RGM) for development and conservation of indigenous bovine breeds, genetic upgradation of bovine population and enhancement of milk production and productivity.
